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**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**



**OPPOSITION HEARING FOR THE MONTH OF NOVEMBER -2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -06/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	794420	172482	11.00 AM	ANAND & ANAND & C.DANIEL & GLADYS	
2	794458	172477	11.15 AM	ANAND AND ANAND & C.DANIEL & GLADYS	
3	794444	175858	11.30 AM	ANAND & ANAND & M.P.MIRCHANDANI & CO	
4	793877	175062	11.45 AM	C.DANIEL & GLADYS & PRATHIBA M.SINGH	
5	797937	238933	12.00 PM	MOHAN ASSOCIATES & SAMEER UDYOG	



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**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	807718	712362	12.15 PM	WORLDWIDE REGISTRATION BUREAU & LALAJI ADVOCATES	
7	799518	727388	12.30 PM	V.NARAYANA RAO & SHYAM BIRI WORKS LTD	
8	799519	727389	12.45 PM	V.NARAYANA RAO & SHYAM BIRI WORKS LTD	
9	646934	731688	2.30 PM	C.DANIEL & GLADYS & SUN PHARMACEUTICALS INDUSTRIES LTD	
10	797946	719226	2.45 PM	MOHAN ASSOCIATES & PURI REGISTRATION SERVICE	
11	800472	253516	3.00 PM	G.RAMJI & SARABHAI ZYDUS ANIMAL HEALTH LTD	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -07/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	704600	736366	11.00 AM	KURIAN & KURIAN & RAO & RAO	
2	728798	721403	11.15 AM	KHODAY BREWERIES LIMITED & LALL & SETHI	
3	584515	724307	11.30 AM	G.V.RAO & ASSOCIATES & MAHTTA & CO	
4	712333	715485	11.45 AM	DEPENNING & DEPENNING & R.K.DEWAN & CO	
5	456805	55542	12.00 PM	G.S.RIJUWANI & CO & S.MAJUMDAR & CO	
6	809171	717402	12.15 PM	MOHAN ASSOCIATES & M.P.MIRCHANDANI & CO	



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**ADJOURNMENT HEARING DATE -07/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	803231	722190	12.30 PM	APR ASSOCIATES & INTLL ADVOCARE	
8	727932	207247	12.45 PM	USHODAYA ENTERPRISES & M.P.MIRCHANADANI & CO	
9	727929	207246	2.15 PM	USHODAYA ENTERPRISES & M.P.MIRCHANADANI & CO	
10	727928	207245	2.30 PM	USHODAYA ENTERPRISES & M.P.MIRCHANADANI & CO	
11	581056	57418	2.45 PM	SURANA & SURANA & G.V.S.JAGANNADHA RAO	
12	561228	52300	3.00 PM	USHODAYA ENTERPRISES & M.P.MIRCHANADANI & CO	



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**ADJOURNMENT HEARING DATE -11/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	515420	51838	11.00 AM	A.V.NATHAN & KAMATH & KAMATH	
2	516248	50670	11.15 AM	NSL LTD & RAO & RAO	
3	593035	259045	11.45 AM	V.BALAKRISHNAN & ANUP JOACHIM.T	
4	456448	53628	12.00 PM	L.R.SWAMI & CO & L.S.DAVAR & CO	
5	448446	2767	12.15 PM	F.C.SHAH & CO & SHUKLA TRDE MARK COMPANY	
6	560812	53571	12.30 PM	S.KRISHNASAMY & SURESH & CO	



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**ADJOURNMENT HEARING DATE -11/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	552964	186380	12.45 AM	S.BALACHANDRAN & C.VENKATASUBRAMANIAM	
8	591846	62019	2.30 PM	A.V.NATHAN & V.BALAKRISHNAN	
9	593667	179679	2.45 PM	KURIAN & KURIAN & ANAND AND ANAND	
10	730267	60514	3.00 PM	UNION TRADE MARK COMPANY & ARORA REGISTRATION SERVICE	
11	793730	722292	3.15 PM	P.C.N.RAGHUPATHY & WORLDWIDE REGISTRATION BUREAU	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -12/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	721175	730498	11.00 AM	C.DANIEL & GLADYS & MOHAN ASSOCIATES	
2	509508	52096	11.15 AM	SRI KIRTHI & CO & APR ASSOCIATES	
3	722600	725675	11.30 AM	KHODAY BREWERIES LIMITED & NAGADNARAYAN FOOD PRODUCTS	
4	677578	96025	11.45 AM	DEPENNING & DEPENNING & MADAMSER & CO	
5	623545	224782	12.00 PM	INPRO TRADE MARK SERVICES & V.G.PARULKAR	
6	619424	168456	12.15 PM	V.RAVI & C.DANIEL & GLADYS	
7	671363	59247	12.30 PM	KAYSER AND COMPANY & PARKAR & PARKAR	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -12/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	474530	729838	2.15 PM	BC & ASSOCIATES & VISHESH & ASSOCIATES	
9	732987	184984	2.30 PM	DEPENNING & DEPENNING & CHANDRAKANT M.JOSHI	
10	780584	100358	2.45 PM	G.S.RIJHWANI & CO & DELHI REGISTRATION SERVICE	
11	749649	716200	3.00 PM	L.R.SWAMI & CO & RAO & RAO	
12	677584	96022	3.15 PM	DEPENNING & DEPENNING & MADAMSER & CO	





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**ADJOURNMENT HEARING DATE -13/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	732229	721572	11.00 AM	LAKSHMI KUMARAN & SRIDHARAN & KAMRON LABORATORIES LIMITED	
2	732668	718754	11.15 AM	N.KRISHNAMURTHY & DABUR INDIA LIMITED	
3	732689	723546	11.30 AM	N.KRISHNAMURTHY & DABUR INDIA LIMITED	
4	770665	196985	11.45 AM	ASHOK KUMAR J.DAGA & M.P.MIRCHANDANI & CO	
5	634121	259270	12.00 PM	L.S.DAVAR & CO & AZB & PARTNERS	
6	779325	250403	12.15 PM	ASHOK KUMAR J.DAGA & MADAMSER & CO	



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**ADJOURNMENT HEARING DATE -13/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
7	779307	716627	12.30 PM	RAO & RAO & H.P.ASSOCIATES	
8	783060	716979	12.45 PM	L.R.SWAMI & CO & Y.J.TRIVEDI & CO	
9	785969	721600	2.15 PM	L.S.DAVAR & CO & RAH INDIA	
10	803105	717667	2.30 PM	INTERNATIONAL TRADE MARKS BUREAU & BAL PHARMA LTD	
11	803106	260201	2.45 PM	INTERNATIONAL TRADE MARKS BUREAU & INTLL ADVOCARE	
12	803107	260202	3.00 PM	INTERNATIONAL TRADE MARKS BUREAU & INTLL ADVOCARE	
13	803108	717263	3.15 PM	INTERNATIONAL TRADE MARKS BUREAU & AMARJIT ASSOCIATES	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -18/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	825109	195777	11.00 AM	P.C.N.RAGHUPATHY & GLENMARK PHARMACEUTICALS PVT LTD	
2	826323	208685	11.15 AM	SATYAM INFOWAY LIMITED & ANAND & ANAND	
3	832213	718803	11.30 AM	KAMATH & KAMATH & AGGARWAL ASSOCIATES	
4	833774	249879	11.45 AM	PUTHRAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	
5	834967	714619	12.00 PM	HOLLA ASSOCIATES & V.BAGYARAGHAVAN	
6	835088	719524	12.15 PM	KURIAN & KURIAN & MAKHLJA & ASSOCIATES	
7	836562	722577	12.30 PM	MARKS & TRADE & W.S.KANE & CO	



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**ADJOURNMENT HEARING DATE -18/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
8	836583	722041	12.45 PM	K.S.R & CO & LALJI ADVOCATES	
9	836584	717666	2.15 PM	K.S.R & CO & DABUR INDIA LIMITED	
10	836585	747983	2.30 PM	S.SRINIVASAN & CO & H.K.ACHARYA & CO	
11	838194	717628	2.45 PM	RAO & RAO & Y.J.TRIVEDI & CO	
12	838249	721701	3.00 PM	KHODAY BREWERIES LIMITED & ANAND & ANAND	
13	839206	186501	3.15 PM	H.K.LEGAL & R.K.DEWAN & CO	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -19/11/2013**

**THE FOLLOWING MATTERS (PART HEARD CASES) ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	734138	724713	11.00 AM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	
2	734163	724714	11.15 AM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	
3	759879	733616	12.00 PM	MARKS & TRADE & F.C.SHAH & CO	
4	1384466	260162	12.15 PM	SAI BHARATH ILAN & UNITED LEGAL SERVICES	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -20/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	783893	784187	11.00 AM	S.SANTHANAKRISHNAN & L.R.SWAMI & CO	
2	786163	168635	11.15 AM	MARKS & TRADE & LALJI ADVOCATES	
3	749006	226742	11.30 AM	DEPENNING & DEPENNING & TAS & CO	
4	607603	720610	11.45 AM	L.R.SWAMI & CO & M.P.MIRCHANDANI & CO	
5	804058	721069	12.00 PM	K.HEMAPRAKASH RAO & ANAND AND ANAND	



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**ADJOURNMENT HEARING DATE -20/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	805554	717259	12.15 PM	C.DANIEL & GLADYS & TAS & CO	
7	787391	722238	12.30 PM	HARIKRISHNA S.HOLLA & D.P.AHUJA & CO	
8	477809	62154	12.45 PM	C.DANIEL & GLADYS & K.A.S.ZAINULABDIN & CO	
9	848615	726588	2.15 PM	G.RAMJI & VISHESH & ASSOCIATES	
10	823070	715315	2.30 PM	L.R.SWAMI & CO & DELHI REGISTRATION SERVICE	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -21/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	629658	729165	11.00 AM	DELHI REGISTRATION SERVICE & TRADE MARK REGISTRATION BUREAU	
2	698423	197055	11.15 AM	DELHI REGISTRATION SERVICE & AYPE TRADE MARK	
3	770964	716427	11.30 AM	L.S.DAVAR & CO & R.K.DEWAN & CO	
4	770965	716441	11.45 AM	L.S.DAVAR & CO & R.K.DEWAN & CO	
5	777715	247020	12.00 PM	SAIRA NAZ PARVAZE & MOHAN ASSOCIATES	





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**ADJOURNMENT HEARING DATE -21/11/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	692392	717412	12.15 PM	RAMNATH & ASSOCIATES & R.K.DEWAN & CO	
7	791256	719918	12.30 PM	RAM,NATH & ASSOCIATES & BAJAJ REGISTRATION SERVICE	
8	786108	714770	12.45 PM	L.S.DAVAR & CO & RAH INDIA	
9	771168	228076	2.15 PM	DELHI REGISTRATION SERVICE & TRADE MARK REGISTRATION BUREAU	
10	771170	235002	2.30 PM	DELHI REGISTRATION SERVICE & TRADE MARK REGISTRATION BUREAU	